

Total Amount of Legislative Fund

***9 SHRI SURENDER PANWAR (SONIPAT) M.L.A.: Will the Urban Local Bodies Minister be pleased to State:-**

Will the Urban Local Bodies Minister be pleased to state the total amount of my Legislative Fund released to the account of Municipal Corporation, Sonipat in Sonipat Assembly Constituency so far together with the details thereof, if not, the reasons therefor?"

DR. KAMAL GUPTA, URBAN LOCAL BODIES MINISTER

Sir,

There is no provision with Urban Local Bodies Department to release legislative funds.

EXECUTIVE SUMMARY

- i. There is no provision with Urban Local Bodies Department to release legislative funds.
- ii. Hon'ble CM had made an announcement bearing code no. 25284 on 20.12.2019 titled "Development works of the extent of Rs. 5.00 Cr. in each Assembly Constituency shall be carried out as per the recommendations of the concerned MLA."
- iii. Municipal Corporation, Sonapat administratively approved estimates of 23 number development works amounting to Rs. 472.46 Lakh under said CM Announcement.
- iv. Directions were conveyed to Municipal Corporation Sonapat vide memo no. 38752-82 dt. 12.10.2021 to utilize stamp duty arrear released to the municipality to the extent as approved by the State Government for the said CM Announcement.
- v. Municipal Corporation Sonapat has utilized Rs. 423.85 lakh till date.
- vi. Stamp Duty allocation of MC Sonapat for the year 2021-22 was Rs. 8070.21 Lakh against which MC Sonapat has withdrawn Rs. 7129.95 Lakh.

NOTE FOR PAD

***9 Total Amount of Legislative Fund**

It is intimated here that there is no provision with Urban Local Bodies Department to release legislative funds.

However, it is informed here that Hon'ble CM had made an announcement bearing code no. 25284 on 20.12.2019 titled "*Development works of the extent of Rs. 5.00 Cr. in each Assembly Constituency shall be carried out as per the recommendations of the concerned MLA.*"

Accordingly, in compliance to the above CM Announcement Municipal Corporation, Sonapat administratively approved estimates of 23 number development works amounting to Rs. 472.46 Lakh. (Details placed at Annexure-A)

Based upon the demand raised by Municipal Corporation Sonapat, Hon'ble CM approved to release funds to Municipal Corporation, Sonapat under said announcements vide order dt. 29.09.2021. Subsequently, Finance Department sanctioned the funds with the direction that the concerned municipality shall utilize stamp duty arrear released to the municipality to the extent as approved by the State Government for the said CM Announcement. Municipal Corporation Sonapat was conveyed the directions of the State Government vide memo no. 38752-82 dt. 12.10.2021. (Copy placed at Annexure-B). Municipal Corporation Sonapat has utilized Rs. 423.85 lakh till date.

It is apprised here that as per decision of the State Government, 1% Stamp Duty is to be released to Head Quarter and 1% Stamp Duty is to be released to the concerned municipality with effect from 01.04.2021.

Stamp Duty allocation of MC Sonapat for the year 2021-22 was Rs. 8070.21 Lakh against which MC Sonapat has withdrawn Rs. 7129.95 Lakh.

विद्यार्थी निधि की कुल राशि

*9 श्री सुरेंद्र पंवार (सोनीपत) विधायक:

क्या उप-मुख्यमंत्री कृपया बताएंगे कि सोनीपत विधानसभा निर्वाचन क्षेत्र में नगर निगम, सोनीपत के खाते में मेरी विधायी निधि से अब तक कुल कितनी राशि जारी की गई है तथा उसका ब्यौरा क्या है; यदि नहीं, तो उसका ब्यौरा क्या है?

डॉ कमल गुप्ता, शहरी स्थानीय निकाय मंत्री

श्री मान जी,

शहरी स्थानीय निकाय विभाग के पास विधायी निधि जारी करने का कोई प्रावधान नहीं है।

नोट फॉर पैड

*9 विद्यार्थी निधि की कुल राशि

यहां सूचित किया जाता है कि शहरी स्थानीय निकाय विभाग के पास विधायी निधि जारी करने का कोई प्रावधान नहीं है।

हालंकि, यहाँ यह सूचित किया जाता है कि माननीय मुख्यमंत्री द्वारा कोड संख्या 25284 दिनांक 20.12.2019 द्वारा घोषणा की थी जिसका शीर्षक था "5.00 करोड रुपये के विकास कार्य प्रत्येक विधानसभा क्षेत्र की सीमा में संबंधित विधायक की सिफारिशों के अनुसार किया जाएगा"

तदानुसार माननीय मुख्य मंत्री द्वारा की गई उक्त घोषणा के तहत नगर निगम सोनीपत ने 472.46 लाख रुपये के 23 विकास कार्यों के अनुमानों को प्रशासकीय स्वीकृति प्रदान की। (विवरण अनुबंध 'क' में दिया गया है)।

नगर निगम सोनीपत द्वारा की गई मांग के आधार पर, माननीय मुख्य मंत्री द्वारा दिनांक 29.09.2021 के आदेश के तहत उक्त घोषणाओं के तहत नगर निगम, सोनीपत को धनराशि जारी करने की मंजूरी दी गई। तत्पश्चात, वित्त विभाग द्वारा इस शर्त के साथ धनराशि स्वीकृति की गई कि राज्य सरकार द्वारा नगर पालिका को जारी स्टाम्प शुल्क की बकाया देय राशि संबंधित नगर पालिका उक्त माननीय मुख्य मंत्री द्वारा की गई घोषणा के लिए उपयोग करेगी। राज्य सरकार के पत्र क्रमांक 38752-82 दिनांक 12.10.2021 के माध्यम से नगर निगम सोनीपत को अवगत करवाया गया था (प्रति संलग्न 'ख' में दी गई है)। नगर निगम सोनीपत द्वारा अब तक 423.85 लाख रुपये का उपयोग किया जा चुका है।

यहां यह भी अवगत करवाया जाता है कि राज्य सरकार के निर्णय के अनुसार दिनांक 01.04.2021 से 1 प्रतिशत स्टाम्प शुल्क मुख्यालय को तथा 1 प्रतिशत स्टाम्प शुल्क संबंधित नगर पालिका को जारी किया जाना है।

वर्ष 2021-22 में नगर निगम सोनीपत को स्टाम्प ड्यूटी के तहत 8070.21 लाख रुपये का आंबटन किया गया था जिसके विरुद्ध नगर निगम सोनीपत द्वारा 7129.95 लाख रुपये खर्च किए जा चुके हैं।

List of Works under execution against CMA Code 25284

Sr No.	Job No.	NAME OF WORK	Ward No	New Ward	Work	Revised Cost	Esti. Cost (Rs in Lacs)	CMA	Name of Agency	Work Order	Physical progress	Status of Work	Expenditure in Rs.
1	1843	Const. of IPB Street from Ho Bhum to Ho Aranjat in Baba Colony ward No. 22 M.C. Sonapat.	22	14	Gali		1.43	CMA	The Raj co-op L/C Society Ltd.(II)	2423/23-11-2020	Pending due to Sewer Line	Not Started	
2	1844	Repair (Mastic Provision) of Suri Petrol Pump wali Gali W. No. 25 M.C. Sonapat.	25	16	Gali		6.11	CMA	The Sikender Co-Op L & C Society Ltd	2427/23-11-2020	100%	Completed	442470
3	1845	Const. of C.C. Street from Gautam School to H/o Mahender Jawahar Nagar Ward 27 M.C. Sonapat.	27	17	Gali		7.13	CMA	The Krishna Co-Op Labour & Const. Society Ltd.	2419/23-11-2020	100%	Completed	408311
4	1846	Construction of Hall and Raising of Floor in Harijan Chopal Garhi Brahman M.C. Sonapat.	30	19	Community Center	E Cost 10.46 R cost 11.11	11.11	CMA	The New Shiva co-op L/C Society Ltd.	2439/23-11-2020	100%	Completed	1111021
5	1847	Construction & Repair of various Streets at Mohan Nagar, Baba Colony & Jawahar Nagar ward 22 M.C. Sonapat.	22	14	Gali	E Cost 36.63 R Cost 42.96	42.96	CMA	The Bhadana Co-Op L/C Society Ltd.	2483/02-12-2020	100%	Completed	4296754
6	1848	Providing and fixing IPB tiles from rewali village chowk to radha swami satsung marg side of murthal road M.C. Sonapat	Rewali	6	Gali		3.9	CMA	The Raj co-op L/C Society Ltd.(II)	2404/23-10-2020	100%	Completed	370119
7	1849	Providing & Laying IPB Tiles road Work from H/o Jaibhagwan to H/o Ram krishan Village Fazilpur M.C. Sonapat	Fazilpur	6	Gali		4.99	CMA	The Krishna Co-Op Labour & Const. Society Ltd.	2400/23-10-2020	100%	Completed	335391
8	1850	Fencing & Dewatering of sarti wala pond village Raipur M.C. Sonapat.	Raipur	7	Pond		5.16	CMA	The R.K. Co-Op L & C Society Ltd.	2388/19-10-2020	100%	Completed	336346
9	1851	Special repair work of veterinary Hospital Raipur M.C. Sonapat.	Raipur	7	Hospital		1.78	CMA	The Akta Co Op L & C Society Ltd.	2392/19-10-2020		Not Started	
10	1852	Providing & Laying of IPB Tiles roads / Drains, Shamsan ghat sheds & other development works in village Raipur under C.M Announcement no. 25284 M.C. Sonapat	Raipur	7	Gali	E cost 23.93 R cost 26.06	26.06	CMA	The Raj co-op L/C Society Ltd.(II)	2384/19-10-2020	100%	Completed	2605990
11	1854	Const. of Various street in Dahiya Colony ward no 25 M.C. Sonapat.	25	16	Gali		50.13	CMA	The Bhadana Co-Op L/C Society Ltd.	2443/24-11-2020	100%	Completed	4000562
12	1855	Construction & Repair of Sheela dairy wali gali No 7 Devri Road M.C. Sonapat.	9	5	Road		9.38	CMA	The Krishna Co-Op Labour & Const. Society Ltd.	2370/14-10-2020	100%	Completed	639215
13	1856	Construction & Repair of Jeewan vihar gali no 3 Murthal Road ward 9 M.C. Sonapat	9	5	Road		7.34	CMA	The Krishna Co-Op Labour & Const. Society Ltd.	2366/14-10-2020	100%	Completed	427698

1	1857	Construction of Jeevan vihar street no 7 from H/O Vinay to Dairy near Saroop's Plot Devru Road ward 9 M.C Sonipat.	9	5	Road		14.16	CMA	The Dehra Vishvakarma Co Op L & C Society Ltd.	2374/14-10-2020	100%	Completed	1326930
15	1858	Earth filling in Kabristan Idgah Colony M.C Sonapat	5	20	Kabristan		9.11	CMA	The Shri Shiv Ganga Co-Op L & C Society Ltd	2334/13-10-2020	100%	Completed	839346
16	1859	Providing & Fixing MS Railing on divider of 100 ft. Road Shastri Colony Ward No.31, M.C Sonapat.	31	20	Park		9.53	CMA	The Lakra Co-Op L. & C Society Ltd	2338/13-10-2020	100%	Completed	728996
17	1860	Providing and laying of IPB tiles in front of Darshan Sweeper in Dhanak basti Kabipur M.C Sonipat.	20	13	gali		3.31	CMA	The Krishna Co-Op Labour & Const. Society Ltd.	2354/14-10-2020		Not Started	
18	1861	Providing and laying of IPB street from H/o Suresh to H/o Satpal Hockey in Kripal Nagar phase-II M.C Sonipat.	20	13	gali		5.21	CMA	The Raj co-op L/C Society Ltd.(II)	2346/14-10-2020	100%	Completed	680291
19	1863	Installation of 3 nos of rain water harvesting system structure at various locations in Zone-2 M.C Sonipat.	Sonipat City	Sonipat City	Rain Water Harvesting		8.60	CMA	The Bhulsana Mahalaxmi Co-Op Labour & Const. Society Ltd.	2362/14-10-2020	100%	Completed	578679
20	1864	Const. of various C.C Street around Haryana Hospital, Janita Colony in M.C Sonipat.	13	10	Gali		45.03	CMA	The Dharam Co-Op L. & C Society Ltd.	2350/14-10-2020	90%	Work in Progress	3340056
21	1871	Construction of Various IPB Street in Siddharth Colony (Back side Streets) in Ward-9, M.C Sonipat	9	9	Road	E Cost 170.30 R cost 179.04	179.04	CMA	Anil Kumar Const.	2358/14-10-2020	100%	Completed	17904322
22	2045	Renovation of Laxmi Narayan Community Hall of Old Housing Board Colony Ward no 5, MC Sonipat	Old HBC	5	Community Center		7.99	CMA	The Hitain Coop. L & C Society Ltd.	2870/16-09-2021	100%	Complete	759466
23	2138	Replacing of Old Sewer Line and Construction of CC Street from H/o Lakshmi to H/o Dilbag, Gali No 3 and its branch streets Pragati Nagar ,Ward No. 20 M.C. Sonipat.	Pargati Nagar	20	Sewer Line		13.00	CMA	The Kirtika Co-Op Labour & Const. Society Ltd.	3267/06-01-2022	100%	Complete	1253097
					Total in Lakh		472.46				Total in Rs.		42385060



To be submitted bearing same number and date

Most Urgent

From

Director,
Urban Local Bodies, Haryana,
Panchkula

To

- (1) All the Commissioners of Municipal Corporations in the State of Haryana.
- (2) All the District Municipal Commissioners in the State of Haryana.

Memo No. 38752-82

Dated : 12-10-2021

Subject: Regarding release of funds under CM Announcements.

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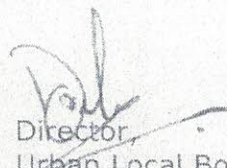
Kindly find attached the list of CM Announcements works approved by the Government for which funds are to be utilised for the time being (Annexure-A).

It is also decided by the Government that the stamp duty arrears released to you earlier on dated 22.09.2021 shall be utilised to the extent as approved by the Finance Department for the said CM Announcements as under :-

(Rs. in lakhs)

Sr. No.	Corporation/ Council/ Committee	Demand (Lakh)	Quantum of funds to be utilised as approved by FD out of the stamp duty arrears released on 22.09.2021
1	Ambala City (Corporation)	1418.84	785.79 ✓
2	Ambala Cantt	3354.78	237.08 ✓
3	Naraingarh	422.44	23.38 ✓
4	Barara	234.51	42.14 ✓
5	Siwani	32.52	6.30 ✓
6	Charkhi Dadri	912.81	306.05 ✓
7	Faridabad	16816.87	13422.03 ✓
8	Fatehabad	579.32	27.73 ✓
9	Tohana	696.11	32.49 ✓
10	Jakhal Mandi	147.31	3.98 ✓
11	Ratia	81.00	81.00 ✓
12	Farukh Nagar	111.89	86.10 ✓

13	Pataudi	329.91	329.91
14	Sohna	234.10	234.10
15	Hisar	4497.50	1444.49
16	Barwala	599.50	62.39
17	Hansi	2170.71	74.79
18	Uklana Mandi	500.00	38.99
19	Jhajjar	172.18	172.18
20	Beri	461.17	46.40
21	Uchana	20.92	6.63
22	Kaithal	500.00	447.67
23	Cheeka	520.51	79.27
24	Pundri	217.43	21.16
25	Kalayat	324.19	39.72
26	Karnal	257.40	257.40
27	Thanesar	649.28	62.24
28	Shahabad	256.46	32.89
29	Ladwa	294.60	41.50
30	Ismailabad	185.64	14.47
31	Nagal Choudhary	421.29	36.50
32	Ateli Mandi	383.71	35.34
33	Kanina	231.60	110.55
34	Panchkula	2448.40	2448.40
35	Panipat	2648.52	2438.08
36	Samalkha	57.46	28.97
37	Rohtak	1331.31	1331.31
38	Sampla	535.54	47.56
39	Kalanaur	344.99	24.95
40	Sirsa	200.00	141.85
41	Ellenabad	146.83	24.18
42	Sonepat	729.26	729.26
43	Gohana	538.39	46.84
44	Kharkhoda	300.00	26.39
45	Gannaur	462.98	28.63
46	Hodal	70.60	70.60
47	Punhana	95.94	40.10
48	Rewari	1085.42	290.24
49	Bawal	354.43	21.16
50	Radaur	90.44	3.88
	Total	49477.05	26385.10


 Director,
 Urban Local Bodies,
 Haryana, Panchkula
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CC:-

- (i) PA/OSD(CM) for kind information of OSD/CM
- (ii) PS/ULBM for kind information of Hon'ble ULBM
- (iii) PS/PSULB for kind information of W/PSULB